

with security arrangements in banks.

14. There should be greater and closer cooperation between law and order agencies and Bank Managements.
15. The Central Government, the State Governments and the banks will have to institutionalise the arrangements for effective coordination of security arrangements within the banks and for planning of efforts so that maximum benefit is derived.
16. The State Police should set up special Intelligence Cells regarding bank robberies, dacoities which can *inter alia* provide information to banks so that they are in a position to cope up with sophisticated methods adopted by the banks robbers and dacoits.
17. The State Government should consider evolving suitable procedures and machinery for speedy prosecution of culprits apprehended.

Restaurants Run by India Tea and Restaurants Limited

6885. SHRI ERA ANBARASU : Will the Minister of COMMERCE be pleased to state :

(a) the number of restaurants being run and places where those are run by the Indian Tea and Restaurants Limited ; and

(b) the reasons why the Tea Centre in Cairo is being closed without trying to convert it into a restaurant as was done in the case of Sydney Centre ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF

SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) At present, only one restaurant at Sydney, is being managed by India Tea and Restaurants Limited.

(b) Proposal for converting Tea Centre in Cairo into a restaurant has been considered and has not been found feasible in view of the regulations prevailing in Egypt.

Expensive Imports of Edible Oils

6886. SHRI MOOL CHAND DAGA : Will the Minister of COMMERCE be pleased to state :

(a) whether his attention has been drawn to the newsitem captioned 'Bungling in edible oils' appeared in weekly Commerce of Bombay of 19 November, 1983 ;

(b) if so, the action taken against the officers in STC for haphazard and expensive imports of edible oils causing thereby loss of Rs. 45 crores ; and

(c) the steps taken by Government to import oilseeds instead of edible oil to ensure stability in price of edible oils ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Yes, Sir.

(b) The basis of conclusion drawn in the news item regarding loss of Rs. 45 crores is not clear. There was no haphazard and expensive buying of edible oils by STC.

(c) The question of import of oilseeds instead of edible oils was examined and was found to be uneconomical.

नकद भुगतान (व्यापारिक व्यय)
के लिए आयकर अधिनियम के
अन्तर्गत सीमा

6887. श्री वृद्धि चन्द्र जैन : क्या वित्त